

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/25/2017  
NAME OF THE PETITIONER(S) : R. RAJASEHAR  
NAME OF THE RESPONDENT(S) : VASAN CONSTURCTIONS COMPANY PVT LTD & ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	S. CHANDRAMOULI	COUNSEL FOR PETITIONER	S. Chandramouli
2.	A. C. SATHYANARAYANA (A/C MYLSON & ASSOCIATES)	For Respondents	A. C. Sathyana

**ORDER**

Matter is called. Counsel for Petitioner present. No representation on behalf of the Respondent. Matter is posted for appearance of the Respondent failing which appropriate order will be passed. Put up on 19.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk